

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/579/ (IB)/2017  
NAME OF THE PETITIONER(S) : PREMIER PLACE FABRICATION CO.  
NAME OF THE RESPONDENT(S) : SRI MOOKAMBIGAI CONSTRUCTIONS (I) PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

C.B. NARESA KUMAR  
for - P. KUMARAN  
(9884557879)

Counsel for petitioner  
for

K.M. Velumani  
Respondent

**ORDER**

Counsel for the Petitioner present. Mr. K.M. Velumani, Managing Director in person present and submitted one DD to the tune of Rs.13 lakhs; the same is handed over to the Counsel for the Petitioner. Counsel for the Petitioner as well as the Managing Director are directed to file a joint memo in the light of the settlement arrived between the parties. Put up on **09.11.2017 at 10.30 A.M.**

-sd-

MEMBER (TECHNICAL)  
ghk

-sd-

MEMBER (JUDICIAL)